

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)


N O T I F I C A T I O N

No. HC.XXXVII-10/2017/3066/R.Cell

Dated Guwahati the 13th December, 2017

Pursuant to the Full Court Resolution dated 12-12-2017, the Gauhati High Court has been pleased to notify the following criteria in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service;

1. Merit and suitability of the candidates will be assessed on the scale of hundred marks to be apportioned as under;
 - (i) Annual Confidential Report- 35 marks.
 - (ii) Evaluation of Judgment - 35 marks.
 - (iii) Performance in the Oral Interview- 30 marks.
2. Benchmark of 70 in aggregate of all the segments i.e., ACR, Judgment and Interview is fixed for adjudging the merit of Judicial Officers for regular promotion from Grade-II to Grade-I of the Assam Judicial Service. The officers securing benchmark of 70 may be promoted maintaining their *inter se* seniority in their feeder cadre.

By Order

13/12/17
(M. K. Kalita)
Registrar (Vigilance) -cum-
In Charge, Recruitment Cell

Memo No. HC.XXXVII-10/2017/3066A /R.Cell

Dated Guwahati the 13th December, 2017

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.

6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the notification in the official website of the High Court, immediately, under the caption "**Notification dated 13-12-2017 regarding criteria and benchmark for regular promotion from Grade-II to Grade-I of Assam Judicial Service**".
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.


13/12/17

(M. K. Kalita)
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati.